

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

32) IA/3413/2022 IA/2517/2021
IA/2602/2021 IA/2678/2021
IA/154/2022 IA/335/2022
IA/859/2022
CONT.A./9/2022
APPEAL /5/2023
C.P. (IB)/875(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: MODITECH INTERNATIONAL

Vs.

MAESTROS MEDILINE SYSTEMS LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **28.03.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)